

## **Notifications and Orders**

**(10) Assistant Estate Officer ns an Estate Officer. - No. 8854-UTFI(2)-77/496. - In** exercise of the power conferred by Section 2 (g) of the Capital of Punjab (Development and Regulations) Act, 1952, the Chief Commissioner, Chandigarh, exercising the powers of the Central Government hereby appoints the Assistant Estate Officer. Chandigarh to perform the functions of die Estate Officer under the aforesaid Act. [*See Chandigarh Admn. Gaz. (Exira) Dated 7. /. 1978 Page 1S.*]